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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A.120/2002 IN O.A.630/2002

New Delhi, this the 04th day of June, 2002

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

Somprakash Bhatia,
s/o late Lal& Sant Ram Bhatia
78, Kiran Vihar
Delhi-92.

..Applicant

Versus

1. Union of India
through the Secretary
Ministry of Defence
South Block
New Delhi
2. The Engineer-in-Chief
Army Headquarters
New Delhi-11
3. The Chief Engineer
Western Command, Chandi Mandir
Delhi Zone, Delhi Cantt.
Delhi
4. CWE (Project)
Hissar Cantt.
Hissar
5. G.E. (Project),
Milliary Station
Hissar Cantt., Hissar

..Respondents

O R D E R (By Circulation)

Shri S.A.T. Rizvi:

The present RA No.120/2002 has been filed by the review applicant for review of the order passed in O.A. No.630/2002 on 8.3.2002.

2. After going through the RA, we find that the review applicant has tried to re-argue the case by reagitating, by and large, the same issues which he had raised in the O.A. However, the points urged on his behalf by the learned counsel appearing on his behalf were considered at sufficient length by the

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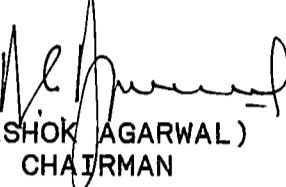
Tribunal while deciding the OA-630/2002.

3. After a careful consideration of the matter, we also do not find any error apparent on the face of the record nor do we find any other justification which may require review of our order under Order XLVII Rule 1 of the CPC read with Section 22 (3)(f) of the Administrative Tribunals Act, 1985.

4. In the circumstances, the RA is rejected.



(S.A.T. RIZVI)
MEMBER (A)



(ASHOK AGARWAL)
CHAIRMAN

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